

श्री नारायण वत्त तिबारी : सम्मानित सदस्य स्वीकार करेंगे कि मूल प्रश्न के संदर्भ में सारे देश के परिप्रेक्ष्य में एक निर्वाचन क्षेत्र के संबंध में मेरे लिये कुछ कहना घुष्टता होगी लेकिन जहां तक मेरी सामान्य जानकारी है, रामपुराजगुचा के समग्र विकास के लिये योजना में कुछ न कुछ प्रावधान रखा गया है।

(व्यवधान)

श्री गिरधारी लाल व्यास : मेरे प्रश्न का जवाब नहीं आया।

अध्यक्ष महोदय : इतना ही अच्छा है।

Welfare/promotion facilities for C.R.P.F. and B.S.F.

*156. SHRI ZAINUL BASHER: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that in view of the heavy demand of Central Reserve Police Force and Border Security Force by the States in time of disturbances, the officers and other ranks of these forces are always on the move and have to bear tiredness and hardships in the process;

(b) whether Government are also aware that in spite of all this their performance has been praised by all concerned; and

(c) if so, what steps are being taken for their welfare, promotions and providing them some spell of time for peace and rest?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) Government are aware that personnel of the CRPF and BSF perform arduous duties.

(b) Yes, Sir.

(c) Welfare of the personnel of CRPF and BSF is kept under constant review. A number of funds have been created in both the forces for providing financial assistance to the personnel and their families. A cadre review for BSF officers was

sanctioned in early 1981 and this benefited a large number of persons of the force in the matter of promotions. A similar cadre review for CRPF officers is under finalisation. The personnel of CRPF and BSF working in battalions are already entitled to sixty days earned leave per year as against thirty days admissible to most other Central Government employees.

SHRI ZAINUL BASHER: Keeping in view the tough job that the C. R. P. F. and B. S. F. are expected to perform, is Government going to consider for an increase in their salary and allowances?

It has been mentioned that cadre review has been completed in B. S. F. Why has the cadre review in C. R. P. F. not been completed? During the completion of the cadre review will the Government consider the claim of the ex-emergency Commissioned officers who have joined the C. R. P. F.? Will the Government provide seniority to those who are asking for it?

THE MINISTER OF HOME AFFAIRS (SHRI P. C. SETHI): As far as the B. S. F. and C. R. P. F. are concerned, there are staff councils and at the Centre there is an apex level council. We are meeting in the staff councils from time to time and redressing their grievances. So far as B. S. F. is concerned, this review has been done. But as far as C. R. P. F. is concerned, it has already been finalised by the Committee of Secretaries and now the paper is being prepared for the Cabinet.

As far as welfare measures for B. S. F. and C. R. P. F. are concerned, apart from pay and emoluments which they are drawing, there are various welfare measures which are being taken. For example, schools, are being run for the education of their children. A separation allowance is being given to them whenever they are outside the headquarters. Similarly loans to employees on meagre interest are given. Financial help is given to the widows of the employees.

Financial help is given for their daughter's marriage. Financial relief is given to the heir of C. R. P. F. employees depending upon the cause of death etc.

I would not go into more details but, Sir, I can say that the hazardous duties which the B. S. F. and the C. R. P. F. are performing, are known to us. And their betterment is always a subject-matter of our concern and we have been considering this along with their staff councils from time to time.

SHRI ZAINUL BASHER: It has been observed that some battalions of C. R. P. F. and B. S. F. are posted in 'disturbed' areas for a considerably long time. There is no pattern as in the Armed Forces where the battalions move from 'peace' area to 'disturbed' area and from disturbed area to peace area. Is the Government considering on this pattern to post the battalions from disturbed areas to peace areas and from some peace areas to disturbed areas under any scheme?

SHRI P. C. SETHI: While depling the forces, at present we are feeling they are short with the result that they are not given even the recess, and at times they have to be drawn from one place to another place of trouble.

Some times, they do not go the rest period. Therefore, it has been decided to raise three armed battalions of C. R. P. F. and two armed battalions of B. S. F. so that necessary relief could be provided to the persons who are performing the difficult duties.

As far as their deployments from troubled areas to peace areas are concerned, they always go wherever there is a disturbance or peace. Of course, in difficult districts like the hill districts, their duty is more hazardous. But now we will be in a position to take care of all this.

SHRI SONTOSH MOHAN DEV: Sir, I take this opportunity to convey my thanks to the C. R. P. F. and the B. S. F. for their wonderful work in Assam. There was a time when they were not asked for. Now, all communities are asking for C. R. P. F. and B. S. F. in Assam.

They work in very strenuous conditions. In view of my experience in the North Eastern region, there is an unhappiness in C. R. P. F. because while they have to

counter the insurgency in Mizoram and other areas, they are not equipped with the arms which are required to counter this. In view of this, whether the Government will consider the possibility of arming them with good arms and ammunitions to counter the insurgency? It is not the law and order problem but the insurgency that should be countered properly in the North Eastern region. Will the Government consider this to provide them with sophisticated arms to counter the insurgency which is creating a panic among the public? Certain times, even the C.R.P. is running away from the insurgents.

SHRI P. C. SETHI: As far as the insurgent activities are concerned, the B. S. F. are mainly responsible for it and the B. S. F. being a para-military force, it is almost equipped at par with the military force.

As far as the C. R. P. F. is concerned, they have also been provided with modern weapons. Regarding their work, the hon. Member himself said that they have done very good duty in Assam. And now he is also saying that they are running away from the areas. This is not correct.

MR. SPEAKER: Shri Rasa Behari
Behra —Absent.

Shri V. S. Vijayaraghavan —Absent.

Shri Harish Rawat —Absent.

What is the percentage today of the absentees!

Shrimati Madhuri Singh —Absent.

Abolition of capital punishment

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*160. **SHRI BHIKU RAM JAIN:**

SHRIMATI MADHURI SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the Resolution adopted by the UN General Assembly and also envisagd by the International Covenant on Civil and Political Rights for abolition of capital punishment;

(b) whether it is proposed to make a study how far death penalty deters;